

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2018 &
IA- 619 of 2019**

Dated: 20th May, 2019

In the matter of:

Jharkhand Bijli Vitran Nigam Ltd.

.... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **30.07.2019.**

Court Master/PS

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